

PAYMENT OF DUES TO TEXTILE WORKERS

1856. SHRI KAUSHALENDRA KUMAR:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government is paying the dues of labourers of textile mills of Mumbai which are lying closed;
- (b) if so, the names of the mills which have paid their dues to the labourers indicating the amount paid by them during each of the last three years and the current year;
- (c) the time by which the dues of the labourers of the remaining textile mills are likely to be paid;
- (d) whether the dues are being paid to the families of the labourers who have died; and
- (e) if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

- (a): The statutory dues of labourers of textile mills are either paid by the mill management or the Office of the Official Liquidator, after completion of liquidation formalities of the mill. In so far as National Textile Corporation (NTC) is concern, it has paid all the dues at the time of closure of NTC mill in Mumbai to all concerned employees.
- (b): Not applicable as during the last three years and current year no NTC mill has been closed.
- (c): Does not arise
- (d): The dues were paid to the legal heirs of the employees who died.
- (e): NTC has paid retiral dues to seven legal heirs of the labourers who have died.
